

High Court of Jammu and Kashmir at Srinagar

ORDER

No:- 177

Dated :- 17/5/2019

Sanction is hereby accorded to the grant of Annual Increment in favour of the following Judicial Officers with effect from the dates shown against their respective names. Besides, with the increase in the basic pay, the existing interim relief @ 30% granted vide Govt. order No. 233-F of 2018 dated 25.04.2018, will under-go an upward change, which is also stated in Col-7 against each:-

Sr. No.	Name of the Officer S/Shri	Grade	Date of Increment	Rate of Increment	Raising of basic Pay		Raising of Interim Relief	
					From -	To	From -	To
---1---	---2--- S/Shri	---3---	---4---	---5---	---6---	---7---		
1)	Rajesh Sekhri, Pr. Distt. & Sessions Judge, Baramulla	70290-1540-76450	01.04.2019	1540/-	73370-74910	22011-22473		
2)	Sanjay Parihar, Principal District & Sessions Judge, Udampur	57700-1230- 58930-1380- 67210-1540-70290	01.04.2019	1540/-	68750-70290	20625-21087		
3)	Y.P.Bourney, Special Judge Anti-Corruption, Jammu	57700-1230- 58930-1380- 67210-1540-70290	01.04.2019	1380/-	65830-67210	19749-20163		
4)	Ritesh Kumar Dubey, One Man Forest Authority	51550-1230- 58930-1380-63070	01.05.2019	1230/-	56470-57700	16941-17310		
5)	Kamlesh Pandit, Principal District & Sessions Judge, Reasi	51550-1230- 58930-1380-63070	01.05.2019	1230/-	56470-57700	16941-17310		
6)	Ranbir Singh Jasrotia, Principal District & Sessions Judge, Leh	51550-1230- 58930-1380-63070	01.05.2019	1230/-	56470-57700	16941-17310		
7)	Balbir Lal, Additional District Judge (Bank Cases), Srinagar.	51550-1230- 58930-1380-63070	01.05.2019	1230/-	55240-56470	16572-16941		

[Handwritten Signature]